

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 102**  
**(CAA)-138(PB)/2018**

**IN THE MATTER OF:**

Tata Teleservices Ltd and Bharti Airtel Ltd  
and Bharti Hexacom Ltd

... Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 19.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

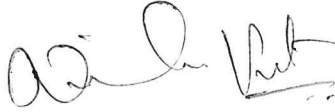
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 26.02.2021.

  
**(Nirmala Vincent)**  
**Court Officer**

19.02.2021  
Deepak Kumar